


NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/166/2016  
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others  
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others  
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1.	R. VIDHYA RATHANKAR R. ASHOK KUMAR	Counsel For Petitioners	
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2.	Cibi Vishnu T.V.P. Saivihar	Counsel for R2 - R6	T.V.P. Saivil
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**ORDER**

Shri R Ashok Kumar, counsel for petitioners present. Shri T V S Sai Vihari, counsel for R2 to R6 present. No representation on behalf of R9. In the circumstances, R9 is set ex parte. Pleadings are complete. The matter is posted for final hearing. Put up on **30.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)